

IN THE SUPREME COURT OF INDIA
INHERENT JURISDICTION

REVIEW PETITION (C) NO. 9518 OF 2026
IN
CIVIL APPEAL No. 6667 OF 2026

ALL INDIA INSTITUTE OF MEDICAL SCIENCES
NEW DELHI

Petitioner(s)

VERSUS

S MOTHER OF N & ORS.

Respondent(s)

WITH

REVIEW PETITION (C) D. NO. 25620 OF 2026
IN
CIVIL APPEAL No. 6667 OF 2026

O R D E R

REVIEW PETITION (C) NO. 9518 OF 2026

Application for listing Review Petition in open Court is rejected.

It is strange that the review petitioner-All India Institute of Medical Sciences is not inclined to obey the order of the Supreme Court and instead, is assailing the order of this Court dated 24.04.2026 in order to defeat the constitutional rights of the minor daughter of the appellant herein.

The review petition is hence dismissed.

Pending application(s), if any, shall stand disposed of.

Contd.

REVIEW PETITION (C) D.NO. 25620 OF 2026

On perusal of Office Report dated 28.04.2026, it is noted that learned counsel for the petitioner has given a letter on 28.04.2026 for withdrawal of the unregistered Review Petition D. NO. 25620 of 2026 which is also filed against the similar order by the very same petitioner/party.

The unregistered Review Petition is accordingly permitted to be withdrawn.

....., J.
(B.V. NAGARATHNA)

....., J.
(UJJAL BHUYAN)

NEW DELHI;
APRIL 29, 2026

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

R.P. (C) No. 9518/2026 in C.A. No. 6667/2026

[Arising out of impugned final judgment and order dated 24-04-2026 in C.A. No. 6667/2026 passed by the Supreme Court of India]

ALL INDIA INSTITUTE OF MEDICAL SCIENCES NEW DELHI Petitioner(s)

VERSUS

S MOTHER OF N & ORS.

Respondent(s)

IA No. 130440/2026 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT

IA No. 130438/2026 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT. IA No. 130433/2026 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

WITH

Diary No(s). 25620/2026 (XIV-A)

Letter for withdrawal of Unregistered Review Petition D.No. 25620 of 2026 to be listed before Hon'ble Judge-In-Chambers.

IA No. 130194/2026 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Date : 29-04-2026 These matters were circulated today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE UJJAL BHUYAN

By Circulation

UPON perusing papers the Court made the following

O R D E R

REVIEW PETITION (C) NO. 9518 OF 2026

Application for listing Review Petition in open Court is rejected.

The Review Petition is dismissed in terms of the signed order.

Pending application(s), if any, shall stand disposed of.

Contd..

REVIEW PETITION (C) D.NO. 25620 OF 2026

The unregistered Review Petition is permitted to be withdrawn in terms of the signed order.

(NEETU SACHDEVA)
DEPUTY REGISTRAR

(DIVYA BABBAR)
COURT MASTER (NSH)

(signed order is placed on the file)